

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/138/ND/17

In the matter of :

Tangerine Digital Entertainment (P) Ltd.

.. PETITIONER

SECTION :

Under Section 441 (92, 96 & 129)

Order delivered on 20.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant


: Mr. Gursat Singh, Advocate

For the Respondent/Corporate Debtor :

ORDER

As in CP-16/137/ND/2017.

Surjit
20.12.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)